

of cottage industry products. We are ourselves patronising them by the purchase of such products.

DR. SHRIMATI SEETA PARMANAND: Is the Government aware that an undertaking has been given by certain State Governments which are starting cottage industry centres that all their products will be sold?

SHRI D. P. KARMARKAR: I am not aware of such an undertaking except that, where there are co-operative stores at some places like the Madras Handloom Co-operative Organisation, they purchase these products. When they purchase the products, naturally the burden of selling them falls on them.

SHRI V. K. DHAGE: What is the extent of the aid given to the various emporia?

SHRI D. P. KARMARKAR: The statement is very clear on it.

SHRI GOPIKRISHNA VIJAIVARGIYA: In view of the Central co-ordination of all cottage industries, is the Government of India taking the responsibility of marketing of cottage industry products in foreign countries now?

SHRI D. P. KARMARKAR: Does the hon. Member mean State trading? If it is so, it is under consideration.

*22. [For answer, vide cols. 173-174 *infra*.]

*23. [The questioner (Shri V. K. Surendra Ram) was absent. For answer, vide col. 174 *infra*.]

*24. [The questioner (Kazi Karimuddin) was absent. For answer, vide col. 175 *infra*.]

CENTRAL SERICULTURAL RESEARCH
STATION, BERTHAMPOR

*25. **DR. RADHA KUMUD MOOKERJI:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether Government are aware of a resolution passed by the Central

Silk Board on the 19th December 1953 recommending the transfer of the control of the Central Sericultural Research Station at Berhampore in West Bengal to the Central Silk Board; and, if so, what steps have been taken for the implementation of this resolution?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Yes. The Central Silk Board's resolution of 19th December 1953 is under consideration of the Government.

DR. RADHA KUMUD MOOKERJI: Is the Government aware that this particular institute at Berhampore has been working for years and that on its staff there are many people who have been serving there for more than twelve years? I do not know whether the Government can expedite the consideration of this very important matter affecting the staff of this institute.

SHRI D. P. KARMARKAR: The precise position is this: There is no idea of changing the composition or the working of this Institute. It has been doing very useful work and it is considered that it should continue its work. The only question that is being considered is as to what should be the agency for the management of the Institute, whether the Central Silk Board or the Government direct as it is now. So far as the tenure of the staff is concerned it will not be affected.

DR. RADHA KUMUD MOOKERJI: Who is now the controlling authority of the Institute?

SHRI D. P. KARMARKAR: It is now the Government of India.

DR. RADHA KUMUD MOOKERJI: Through which Officer? Is it through the Silk Controller?

SHRI D. P. KARMARKAR: Of course, under his general supervisory direction, but it is under the direct control of the Ministry of Commerce and Industry now.